

Havana, Cuba ; Humboldt University, Berlin (GDR) and University of Sofia, Bulgaria. Two part-time Hindi teachers are also running Hindi classes in our High Commission in Sri Lanka.

As regards the total number of students and expenditure incurred, during the last three years, precise information is being collected and will be laid on the table of the House.

Cases Against Divisional Railway Managers of Northern Railway Pending With C.V.C and C.B.I.

9017. SHRI DAYA RAM SHAKYA : Will the Minister of Railways be pleased to refer to reply given in Unstarred Question No. 4353 on 24th March, 1983 regarding cases against Divisional Railway Managers of Northern Railway pending with Central Vigilance Commission and Central Bureau of Investigation and state :

(a) whether it is a fact that three complaints against two Divisional Railway Managers of the Northern Railways were directly addressed to Railway Vigilance by Member of Parliament or they were directed by Central Bureau of Investigation and Central Vigilance Commission ; and

(b) whether Railway Vigilance officials who had conducted the inquiry were Railway Officials above or below the rank and grade of Divisional Railway Managers against whom complaints had lodged ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) The source of receipt of the three complaints were :—

(1) Complaint from an M.P. to the Minister of Railways.

(2) Information received from Central Bureau of Investigation.

(3) Complaint from an M.P. to Central Vigilance Commissioner forwarded to this by the latter.

(b) In the first two cases, the Railway Vigilance official conducting the enquiry was of the same rank and grade as the officer complained against. In the third case the official conducting the enquiry was

one grade below the officer complained of against.

टुण्डला में टी० एफ० आर० में स्वीकृत पद

9018. श्री बाला साहिव पवार : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

उत्तर रेलवे के इलाहाबाद मण्डल में टुण्डला में 700-900 रु. के वेतनमान में कुल कितने टी० एफ० आर० हैं ;

(ख) क्या एक विद्युत लोको शेड के लिए टी० एफ० आर० के दो पद स्वीकृत किये जाते हैं और यदि हां, तो इलाहाबाद, कानपुर तथा मुगलसराय स्थित विद्युत लोको शेडों में दो के स्थान पर एक टी० एफ० आर० नियुक्त किए जाने के क्या कारण हैं ;

(ग) मुख्यालय द्वारा टुण्डला लोको शेड के लिए 700-900 रु० के वेतनमान में कितने टी० एफ० आर० पद मंजूर किए गए हैं, और

(घ) टुण्डला में इस समय कितने टी० एफ० आर० काम कर रहे हैं ?

रेल मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) 1

(ख) 1

(ग) 1

(घ) 1

Regularisation of Muster Roll Workers/Casual Labours in the Ministry of External Affairs

9019. SHRI NAGINA RAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether his Ministry received any order issued by Department of Personnel and Administrative Reforms (Ministry of Home Affairs) in the month of August, 1979 regarding regularisation of muster roll workers/casual labours engaged by his Ministry till 20 March, 1979 ;

(b) whether these orders of D.P.A.R. had not so far been implemented by his Ministry as well as Department/Subordinate

office under his Ministry even after the lapse of more than three years, if so, the reasons therefore ;

(c) whether his Ministry propose to get this order of D.P.A.R. implemented in the Ministry as well as Department/Subordinate Office under his Ministry in the near future, if so, by when it is likely to be implemented ; and

(d) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) The Ministry of External Affairs has received four Office Memoranda issued by Department of Personnel and Administrative Reforms on 21.3.1979, 26.7.1979, 10.10.1979 and 25.2.1980 which pertain to regularisation of casual employees/ labourers.

(b) to (d) The instructions of Department of Personnel and Administrative Reforms have been implemented.

Opening of new C.G.H.S. Dispensaries and Transfer of Senior Most Physicians

9020. SHRI NARAYAN SAHU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there are instructions/rules in C.G.H.S. that senior most physicians will be transferred to any new dispensary opened by C.G.H.S. any-where in India ;

(b) whether these instructions/rules have been violated during the period 1 January, 1979 to 31 December, 1982 ; and

(c) if so, the reasons therefor and action proposed in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) : (a) No.

(b) and (c) Do not arise.

Assistance by USSR in Setting up of Micro eye Surgery Institute

9021. SHRI GHULAM MOHAMMAD KHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the USSR had extended assistance to India in setting up micro eye surgery institute ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) No.

(b) Does not arise.

Programmes Organised by I.C.C.R. In Connection With Asian Games

9022. SHRI S.R.A.S. APPALANAIDU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the details for the cultural programmes organised by the Indian Council for Cultural Relations in connection with IX Asian Games ;

(b) the authority which sanctioned details of estimated expenditure along with amount sanctioned and the actual expenditure incurred in each case ; and

(c) how much money was collected through the sale of tickets for each programme ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) to (c) Information is being collected.

Contractor holding upto Five Bookstalls on Platform

9023. SHRI RAJNATH SONKER SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the major contractors are continuously enjoying the rights of holding unlimited bookstalls/trolleys in the platform constructed before December, 1975 ;

(b) whether the small contractor who is holding already a bookstall at a particular station is not authorised to get upto five bookstalls even on platform constructed before December, 1975 at the same station, if so, the reasons thereof ; and

(c) whether the Government have